

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-21/2005/11455/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated, Guwahati the 29<sup>th</sup> November, 2023.

Sub: **Station leave permission.**

Ref:- DJB.I-11/2023/10133 dtd. 21.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 29.11.2023, till the morning of 04.12.2023**, has been granted. The next senior most Judicial Officer available at the station shall look after your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-21/2005/11456/A, dated**, 29-11-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*